

अध्यक्ष महोदय : आप बैठ जाएं ।  
मैंने समझ लिया है ।

श्री मनोराम बागड़ी : पंजाब में क्या हुआ है ? अभी घर मंत्री जी ने कहा था गोरखालंछ नहीं हो सकता है । पंजाब में खालिस्त्रान हो सकता है ? अछूति-स्त्रान की मांग भी उठ रही है । यह बहुत महत्त्वपूर्ण प्रश्न है और राष्ट्रीय स्तर पर पार्टी से ऊपर उठ कर हम को इस पर विचार करना होगा —

अध्यक्ष महोदय : आपका एडजर्नमेंट मोशन मैंने पढ़ा है । लेकिन एडजर्नमेंट मोशन नहीं हो सकता ।

I am saying....

(Interruptions)

MR. SPEAKER: Mr. Nadar, have you got some sort of decorum in the House? When I am speaking you are butting in! You must listen to me. Sit down. You must listen to me. Sit down.

यह एक बहुत ही अहम मुद्दा है जो इस तरीके से डिसकस नहीं किया जा सकता है । हम में मातृ भावनाएं होती हैं । देश के लिए अपनी मातृभूमि के लिए भी वैसी ही भावनाएँ होती हैं । कहा भी जाता है जननी जन्मभूमिश्च स्वर्गादपि गरीयसी । आज संसार बड़ा होने की बात करता है, छोटा होने की बात नहीं करता है । संकुचित हम नहीं हो सकते हैं । वातावरण को संकुचित बनाने की कोशिश नहीं की जा सकती है । इस पर मोशन दीजिए फिर उसके ऊपर डिसकशन हो तो अच्छा रहेगा, ठीक होगा ।

श्री मनोराम बागड़ी : : 184 में मोशन दिया हुआ है ।

MR. SPEAKER: Then we will see to it. I will like it to be discussed thoroughly and any tendency to belittle the country should be curbed in the bud. It should not be allowed. Mr. Parmar.

(Interruptions)

MR. SPEAKER: Mr. Parmar has been allowed. I have allowed Mr. Parmar. Professor Sahib, you are a very highly intelligent person, I have allowed this gentleman.

Mr. Parmar, what do you want to say, Sir? (Interruptions):

Under what rule?

श्री हीरा लाल आर० परमार (पाटन):  
मैं एक गम्भीर सवाल की ओर आपका ध्यान केन्द्रित करना चाहता हूँ । दो दिन से दिल्ली में .....

जो आन्दोलन चल रहा है यह सारे देश में फैल रहा है ।

अध्यक्ष महोदय : हॉम मिनिस्ट्री की डिमांड्स आ रही है तब आप बोल सकते हैं ।

श्री हीरा लाल आर० परमार : डा० अम्बेदकर की जन्म तिथि — (अवधान) ..

12.17 hrs.

PAPERS LAID ON THE TABLE

IMPORTED CEMENT CONTROL (AMENDMENT) ORDER, 1981 AND DETAILED DEMANDS FOR GRANTS OF MINISTRY OF INDUSTRY FOR 1981-82

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

I beg to lay on the Table?

(1) A copy of the Imported Cement Control (Amendment) Order 1981 (Hindi and English versions) published in Notification No. S.O. 264(E) in Gazette of India dated the 31st March, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2337/81].

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Industry for 1981-82. [Placed in Library. See No. LT-2338/81].

**DETAILED DEMANDS FOR GRANTS OF  
MINISTRY OF ENERGY FOR 1981-82**

**THE MINISTER OF STATE IN THE  
MINISTRY OF ENERGY (SHRI  
VIKRAM MAHAJAN):**

I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Energy for 1981-82. [Placed in Library. See No. LT-2339/81].

**DETAILED DEMANDS FOR GRANTS OF  
DEPARTMENT OF ELECTRONICS FOR  
1981-82**

**THE MINISTER OF STATE IN THE  
DEPARTMENTS OF SCIENCE AND  
TECHNOLOGY AND ELECTRONICS  
(SHRI C. P. N. SINGH):**

I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Electronics for 1981-82. [Placed in Library. See No. LT-2340/81].

**REPORT OF THE EMPLOYEES PROVIDENT  
FUND REVIEW COMMITTEES ANNUAL  
ACCOUNTS OF EMPLOYEES PROVIDENT  
FUND ORGANISATION FOR 1978-79 AND  
A STATEMENT FOR DELAY**

**THE MINISTER OF STATE IN THE  
MINISTRY OF LABOUR (SHRIMATI  
RAM DULARI SINHA):**

I beg to lay on the Table :-

(1) A copy of the Report (Hindi and English versions) of the Employee's Provident Fund Review Committee. [Placed in Library. See No. LT-2341/81].

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Employees Provident Fund Organisation for the year 1978-79 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-2342/81].

**NOTIFICATION UNDER CENTRAL INDUSTRIAL SECURITY FORCE ACT, 1968 AND A STATEMENT FOR DELAY AND NOTIFICATIONS UNDER ALL INDIA SERVICES ACT.  
1951**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):**  
Sir, with your permission on behalf of my colleague, Shri P. Venkatasubbaiah,

I beg to lay on the Table :-

(1) A copy of Notification No. G.S.R. 784 (Hindi version) published in Gazette of India dated the 2nd August, 1980 containing Corrigenda to the Hindi version of the Central Industrial Security Force (Amendment) Rules, @ 1980, published in Notification No. G.S.R. 544 dated the 17th May, 1980, under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968. [Placed in Library. See No. LT-2343/81].

(2) A statement (Hindi version) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2343/81].

@The Rules were laid on the Table on the 16th July, 1980.